GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.1714
TO BE ANSWERED ON 9TH MARCH, 2021

IMPLEMENTATION OF REPORT OF CADRE RESTRUCTURING COMMITTEE FOR PHYSIOTHERAPISTS

1714 SHRI RAM NATH THAKUR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Ministry is considering to implement the report of cadre restructuring committee for physiotherapists, if not, the reasons therefor;

(b) whether the Ministry will call upon stakeholders to give their views on report, if not, the reasons therefor;

(c) whether the Ministry will consider the dissent note given by the lone stakeholder member of committee, if not, the reasons therefor;

(d) whether the report requires any modifications in respect to model curriculum for physiotherapists of the Ministry and DoPT guidelines, if not, the reasons therefor; and

(e) the expected time to implement the report of cadre restructuring committee report?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (e) : Cadre restructuring of physiotherapists and implementation of the report of cadre restructuring Committee is an administrative matter which is undertaken as per procedure and requirement of hospital.

As far as three Central Government Hospitals viz. Safdarjung, Dr. Ram Manohar Lohia and Lady Hardinge Medical College and Associated Hospitals are concerned, the Committee for cadre restructuring of physiotherapist cadre was constituted under the Chairmanship of Dr. B.D. Athani, Principal Consultant, Dte.GHS comprising of members from the three Central Government Hospitals and other stakeholders.

The Committee has prepared and submitted the report after due deliberation and in consultation with all the stakeholders. The Committee is competent to give its report as per its deliberations and modifications, if any, can be suggested subsequent to the submission of the report, before its implementation.